

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION No - 2388
ANSWERED ON- 09/08/2021

GREEN NH CORRIDOR FROM SHIMLA TO PAONTA SAHIB

2388 # Ms. INDU BALA GOSWAMI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether the Supreme Court has recently given its approval for construction of Green National Highway Corridor Project from Shimla to Fediz bridge, Paonta Sahib;
- (b) if so, the details of budgetary provision made for this corridor;
- (c) the time limit set for the construction of the above mentioned corridor; and
- (d) whether Asian Development Bank would fund the construction of this corridor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Hon'ble Supreme Court of India vide order dated 15.02.2021 accorded the approval of Forest Clearance for Construction of Ponta Sahib to Fediz Section of National Highway-707 under Green National Highways Corridor Project (GNHCP). The development of this stretch having length of 103.55 km with sanctioned cost of Rs. 1336.63 crore has been taken up under 5 packages. The schedule date of completion is December, 2023.

(d) No Sir, The said project is being implemented with the loan assistance of World Bank.
